

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 165 of 2011 &**  
**IA No. 251 of 2011**

**Dated : 1<sup>st</sup> November, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Uttar Haryana Bijli Vitran Nigam Limited** ... Appellant(s)

**Versus**

**Haryana Electricity Regulatory Commission & Ors.** ....Respondent(s)

**Counsel for the Appellant(s): Mr. Anukul Raj**  
**Counsel for the Respondent(s): Mr. Sunil Sharma for Ms. Shikha Ohri for R.1**  
**Mr. K. Datta for R.11**

**ORDER**

**Admit.** Issue notice. Mr. Sunil Sharma takes notice on behalf of Respondent No.1 and Mr. K. Datta takes notice on behalf of Respondent No. 11. Notice to be issued to the other Respondents returnable on 07.12.2011. Dasti service is permitted.

Post the matter on **07.12.2011.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**TS/SS**